

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 3392/2012

(From the judgement and order dated 17/08/2011 in WB No.32456/
1994 of the HIGH COURT OF JUDICATURE AT ALLAHABAD)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD & ORS.

Respondent(s)

(With I.A. No.1 for c/delay in filing SLP)

Date: 20/04/2012

This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Anish Dayal,Adv.
 Mr. B.B. Singh,Adv.
 for Ms. Anitha Shenoy,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for two
weeks' time to file a copy of Writ Petition
No.32456/1994. List this matter after two weeks.

(A.S. BISHT)
COURT MASTER

(RENUKA SADANA)
COURT MASTER